

15.55 hrs.

STATEMENT RE SETTING UP OF
 COMMISSION ON CENTRE STATE
 RELATIONS

MR. SPEAKER: The hon. Prime Minister.

DR. SUBRAMANIAM SWAMY (Bombay North-East): What is the urgency about this? Will the Prime Minister explain the urgency of this Commission?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): Well, considering that we have been thinking about it now for some years we can hardly be said to be hurrying. Besides, Rajya Sabha is adjourning...

SHRI SATYASADHAN CHAKRABORTY (Calcutta South): As also the memorandum submitted by the West Bengal Government.

SHRIMATI INDIRA GANDHI: Well, if you like to take the credit, you may. But a lot of people share it with you.

DR. SUBRAMANIAM SWAMY: You are not doing for a mid-term Poll?

SHRIMATI INDIRA GANDHI: Sir, if we can now get on with the business of the House, with your permission, I am making the statement.

Sir, the Government have been considering for some time past the need for a review of the existing arrangements between the Centre and the States. While keeping in view the social and economic developments that have taken place over the years, such a review will take into account the importance of the unity and integrity of the country for promoting the welfare of the people. The Government have accordingly decided to set up a Commission under the Chairmanship of Shri R. S. Sarkaria, Retired Judge of the Supreme Court of India to go into these matters.

The Commission will examine the working of the arrangements between the Centre and the States and recommend such changes in the said arrangements as may be appropriate within the present Constitutional framework.

श्रीमती राम बालड़ी (हिंजार) :
 प्रधान मंत्री जी इसको दो खम्भा राज्य
 के बजाय 4 खम्भा राज्य के तरोके
 पर क्यों नहीं करती ? चौखम्भा जो
 आपका बुनियादी सवाल था ?

(व्यवधान)

16.00 hrs.

DEMANDS FOR GRANTS (GENERAL),
 1983-84—Contd.

MINISTRY OF FOOD AND CIVIL SUPPLIES

MR. SPEAKER: The House will now take up discussion and voting on Demand Nos. 45 and 46 relating to the Ministry of Food and Civil Supplies for which 5 hours have been allotted.

Hon. Members present in the House whose cut motions to the Demands for Grants have been circulated may, if they desire to move their cut motions, send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

A list showing the serial numbers of cut motions moved will be put up on the Notice Board shortly. In case any Member finds any discrepancy in the list, he may kindly bring it to the notice of the officer at the Table without delay.

Motion moved:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund of India to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1984, in respect of the heads of Demands entered in the second column thereof against Demands Nos. 45 and 46 relating to the Ministry of Food and Civil Supplies."